NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/150/2016

NAME OF THE PETITIONER(S)

: Madhu Dadha & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dadha Securilockers Private Limited & 4 others

UNDER SECTION

: 397/398, 237, 402 & 403

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. G. Krish nakumar ? Advocates for the patitioner Rajagopal Vasudevan ?

<u>ORDER</u>

Shri G Krishnakumar, counsel for the petitioner present. No representation on behalf of the respondents. The applicant in CA1/2014 is also absent. In the circumstances the respondents in the CP are set ex parte. Time extended for hearing final arguments. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)